Families covered under PMUY in Odisha

- 1725. SHRI PRASHANTA NANDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) how many families have been covered under the Pradhan Mantri Ujjwala Yojana (PMUY) in various districts of Odisha, district-wise details thereof; and
- (b) how many beneficiaries have availed/taken second refill in the financial years 2016-17 and 2017-18, till date, district-wise details in Odisha thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 30.07.2018, more than 30.48 lakh LPG connections have been released under Pradhan Mantri Ujjwala Yojana (PMUY) in the State of Odisha. District-wise details are given in the Statement-I (*See* below).

(b) District-wise details of number of PMUY beneficiaries enrolled during financial years 2016-17 and 2017-18 who have taken 2nd refill till 24.07.2018 in the State of Odisha, are given in the Statement-II.

Statement-I

District-wise details of LPG connections released as on 30.07.2018

District	Connections released	
Anugul	1,05,508	
Bolangir	1,94,820	
Baleshwar	1,71,464	
Bargarh	89,070	
Baudh	34,912	
Bhadrak	1,39,878	
Cuttack	1,72,025	
Debagarh	12,849	
Dhenkanal	1,31,044	
Gajapati	39,439	
Ganjam	2,28,484	
Jagatsinghapur	76,935	
Jajpur	1,44,526	
Jajpur Jharsuguda ————————————————————————————————————	1,44,526 49,728	

District	Connections released	
Kalahandi	1,24,066	
Kandhamal	65,923	
Kendrapara	1,06,959	
Kendujhar	1,02,147	
Khordha	1,08,757	
Koraput	1,09,401	
Malkangiri	37,847	
Mayurbhanj	1,72,979	
Nabarangapur	95,388	
Nayagarh	79,291	
Nuapada	56,506	
Puri	1,17,559	
Rayagada	66,168	
Sambalpur	56,831	
Sonapur	63,364	
Sundargarh	94,780	

Statement-II

District-wise details of PMUY beneficiaries who have taken 2nd refill in the Financial Year 2016-17 and 2017-18 till date (24.07.18) in the State of Odisha

District	2016-17	2017-18
Angul	35,406	16,950
Bolangir	33,056	41,279
Baleshwar	51,282	34,535
Bargarh	17,827	19,954
Bhadrak	56,225	16,193
Boudh	11,277	9,653
Cuttack	67,297	39,961
Deogarh	4,304	2,510
Dhenkanal	34,855	24,925

Legal position on ONGC's Income Tax jurisdiction

1726. SHRI RAM NATH THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the correct legal position on ONGC's Income Tax jurisdiction *i.e.* whether it is at Delhi or Dehradun;
- (b) whether CMD ONGC has requested to CCIT Dehradun for withdrawal of ONGC's Pan Transfer Application, the details thereof;
- (c) if not, the details of the follow-up action taken by ONGC to ensure PAN transfer to correct jurisdiction and the expected time-lines for the same; and